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**CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH; JODHPUR**

**ORIGINAL APPLICATION NO. 58/2010**

**DATE OF ORDER: 15.07.2011**

**CORAM:**

**HON'BLE DR. K.B. SURESH, JUDICIAL MEMBER  
HON'BLE MR. SUDHIR KUMAR, ADMINISTRATIVE MEMBER**

Gopal Singh S/o Shri Chiranjit Lal, aged 48 years, Diesel Mechanic Grade-I in the office of Senior Divisional Mechanic Engineer (Diesel) North Western Railway, Abu Road, District Sirohi, R/o 528-A, Railway Colony, Abu Road, District Sirohi.

...Applicant.

Mr. Vijay Mehta, counsel for applicant.

**VERSUS**

1. Union of India through the General Manager, North Western Railway, Jaipur.
2. Divisional Railway Manager, North Western Railway, Ajmer.
3. Divisional Railway Manager, (Estt.), North Western Railway, Ajmer.
4. Divisional Personnel Officer, North Western Railway, Ajmer.
5. Senior Divisional Mechanical Engineer, Diesel, North Western Railway, Abu Road, District Sirohi.

... Respondents.

Mr. Manoj Bhandari, along with Mr. Govind Suthar -  
- counsel for respondents.

**ORDER**  
**(Per Dr. K.B. Suresh, Judicial Member)**

Both the counsels are agreed that the matter can be settled, if the matter is remitted back to the respondents.

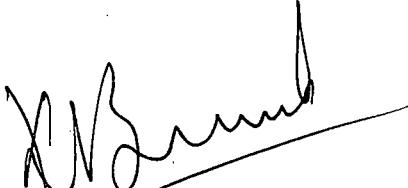
Therefore, the applicant is allowed to submit a representation to the respondents within a period of one month next, and within another one month thereafter, the respondents shall consider the case of the applicant and pass a reasoned and speaking order

thereon and shall serve a copy of the same on the applicant.

Accordingly, the Original Application is disposed of. No order as to costs.

  
**(SUDHIR KUMAR)**  
**ADMINISTRATIVE MEMBER**

kumawat

  
**(DR. K.B. SURESH)**  
**JUDICIAL MEMBER**